

F. No. A-32011/4/2017Ad.VI
Government of India
Ministry of Finance
Department of Revenue
Central Board of Direct Taxes

North Block, New Delhi.
The 29th December, 2017.

ORDER NO. 221 OF 2017

Consequent upon the approval of the Competent Authority, the following officers are, hereby, promoted to the grade of Chief Commissioner of Income Tax (level 16 in the pay matrix Rs.2,05,400 – 2,24,400) w.e.f the date of assumption of charge of the post or until further orders:-

S.No.	Name of the officer (Sh./Smt./Ms.)	Civil Code	Remarks
1	VIRENDRA SINGH	85056	
2	PRADEEP KUMAR AMBASTHA	85002	
3	PUSHPINDER SINGH PUNIHA	85003	
4	ASHIM KUMAR	85005	
5	HIMALINI KASHYAP	85007	
6	SASEEKALA NAIR	85008	
7	ASHOK KUMAR SATAPATHY	85009	
8	OM PRAKASH MEHRA	85010	
9	MAHALINGAM VEERAPPALAM	85011	
10	AJAY PAL SINGH	85016	
11	MEDISETTI TIRUMALA KUMAR	85017	
12	MANOJ KUMAR DUBEY	85018	
13	NARENDER SINGH	85019	
14	RANANJAY SINGH	85025	
15	HARISH KUMAR	85027	
16	BHARATENDU PRATAP SINGH	85028	
17	PRAMOD NANGIA	85030	
18	J.B. MAHAPATRA	85031	On Deputation
19	ANJALI TEWARI	85032	
20	NILIMESH BARUAH	85046	
21	GADI VENUGOPALA RAO	85033	
22	ANU J. SINGH	85034	
23	SHEFALI SHAH	85035	On Deputation
24	CHITTA RANJAN PATI	85039	
25	R.I.S.GILL	85040	
26	GEETMALA MOHANANEY	85041	
27	NITYA NAND MISHRA	85047	
28	PRAVIN VARMA	85048	

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2. The promotion of officers at Sl. No. 26, 27 and 28 will be effective from 01.01.2018 or from the date of their actual assumption of charge, whichever is later.

3. On promotion, the following officers are posted as under:-

S.No.	Civil Code	Name of the officer (Sh./Smt./Ms.)	Post	Station	Remarks
1	85056	VIRENDRA SINGH	DGIT (Risk Assessment)	DELHI	
2	85002	PRADEEP KUMAR AMBASTHA	CCIT	JODHPUR	
3	85003	PUSHPINDER SINGH PUNIHA	CCIT (OSD)	NAGPUR	To hold the charge of Pr. DGIT (Training), Nagpur & Pr. CCIT, Nagpur
4	85005	ASHIM KUMAR	CCIT	NASIK	
5	85007	HIMALINI KASHYAP	CCIT-3	DELHI	
6	85008	SASEEKALA NAIR	CCIT-8	MUMBAI	
7	85009	ASHOK KUMAR SATAPATHY	CCIT-2	CHENNAI	
8	85010	OM PRAKASH MEHRA @	CCIT (OSD)	RAJKOT	
9	85011	MAHALINGAM VEERAPPALAM	CCIT	RANCHI	
10	85016	AJAY PAL SINGH	CCIT-4	CHENNAI	
11	85017	MEDISETTI TIRUMALA KUMAR	CCIT (TDS)	CHENNAI	
12	85018	MANOJ KUMAR DUBEY	CCIT (TDS)	BENGALURU	
13	85019	NARENDER SINGH	CCIT	AMRITSAR	
14	85025	RANANJAY SINGH	CCIT	BARODA	
15	85027	HARISH KUMAR	CCIT (OSD)	DELHI	To hold the charge of Pr DGIT (Systems)
16	85028	BHARATENDU PRATAP SINGH	CCIT-9	MUMBAI	
17	85030	PRAMOD NANGIA	CCIT	TIRUCHIRAPALLI	
18	85032	ANJALI TEWARI	CCIT (TDS)	DELHI	
19	85046	NILIMESH BARUAH	CCIT (OSD)	DELHI	To hold the charge of Pr. DGIT (HRD)

20	85033	GADI VENUGOPALA RAO	CCIT-10	MUMBAI	
21	85034	ANU J. SINGH	CCIT-11	MUMBAI	
22	85039	CHITTA RANJAN PATI	CCIT	VISHAKHAPATNAM	
23	85040	R.I.S.GILL @	CCIT (OSD)	AMRITSAR	
24	85041	GEETMALA MOHANANEY	CCIT-6	DELHI	
25	85047	NITYA NAND MISHRA	CCIT	THANE	
26	85048	PRAVIN VARMA	CCIT-5	KOLKATA	

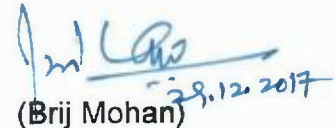
@ Officers are promoted on *in-situ* basis.

4. In addition to the above newly promoted CCsIT/DGsIT, the following transfer and postings are also ordered with immediate effect and until further orders:-

Sr.No.	Civil Code	Name	Present Post	Present Station	New Post	New Station	Remarks
1	84055	S.K.CHOWDHARY	CCIT(OSD)	DELHI	CCIT-5	DELHI	
2	84006	SANJAY KUMAR MISHRA	CCIT-6	DELHI	CCIT-4	DELHI	
3	84047	ALKA TYAGI	CCIT-11	MUMBAI	CCIT-7	MUMBAI	
4	84017	RAMAN KUMAR GOYAL	CCIT(OSD)	DELHI	CCIT-2	DELHI	
5	84061	SURINDERJIT SINGH	DGIT(Risk Assessment)	DELHI	CCIT(OSD)	DELHI	To hold the charge of Pr.DGIT (L&R), Delhi

5. The compliance report regarding relieving/ joining of above officers shall be forwarded by the Pr. CCIT concerned to the Board and the Database Cell at www.irsofficersonline.gov.in by 5th January, 2018.


6. Hindi version of this order will follow.


(Brij Mohan)

Under Secretary to the Government of India
Tel. No. 23095474

Copy to:

1. Officers concerned.
2. All Principal Chief Commissioners of Income Tax / Principal Director Generals of Income Tax.
3. Principal Chief Controller of Accounts, CBDT, New Delhi.
4. Zonal Accounts Officer, CBDT, O/o Principal CCIT (CCA) concerned.
5. PSs to Hon'ble FM / MoS (Finance).
6. PPSs Secretary (Finance)/Chairman, CBDT/Members, CBDT/JS (Admin.), CBDT / JS (Revenue).
7. Adviser to Hon'ble FM.
8. Hindi Section for Hindi version.
9. The Under Secretary/ Consultant (AP-2), UPSC, New Delhi w.r.t. their F. No. 1/15(37)/2017-AP-2 dated 27.10.2017.
10. The Under Secretary (SM.II), DoP&T w.r.t. their communication No.18/65/2017- EO(SM.II) dated 30.11.2017.
11. Commissioner of Income Tax (Media & TP) and official Spokesperson, CBDT, New Delhi.
12. Secretary General, IRS Association / Secretary General, ITGOA / All-India Income Tax SC & ST Employees' Welfare Association / Income Tax Employees Federation (ITEF).
13. Web Manager for hosting this order on the www.irsofficersonline.gov.in and www.incometax.gov.in website.


(Brij Mohan) 29.12.2017

Under Secretary to the Government of India
Tel. No. 23095474